

SL. No.23

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.132/9/HDB/2020
NAME OF THE COMPANY	Nagarjuna Fertilizers and Chemicals Ltd
NAME OF THE PETITIONER(S)	M.Ramakanth
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers and Chemicals Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mr. M. Ramakanth Party-in-Person present.

Ld. Counsel Ms. Lekha Reddy for the Respondent.

Ld. Counsel for the Respondent prays for an adjournment. Prayer is allowed.

matter is adjourned to 12.02.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)